Government of Jammu and Kashmir General Administration Department Civil Secretariat, J&K.

Notification Srinagar, the 13th of June, 2022

S.O. 285. In pursuance to Rule 5 of the Aadhaar Authentication for Good Governance (Social Welfare, Innovation, Knowledge) Rules, 2020, the Government of Jammu and Kashmir with the prior approval of Central Government hereby notifies that pilgrims desirous of undertaking pilgrimage to Shri Amarnathji Shrine shall furnish proof of possession of Aadhar or undergo Aadhar authentication on voluntary basis with effect from the date of publication of this notification in the official Gazette.

Shri Amarnathji Shrine Board shall follow guidelines issued by the Government of India with respect to use of the Aadhaar authentication on voluntary basis.

By order of the Lieutenant Governor.

Sd/(Manoj Kumar Dwivedi)IAS
Principal Secretary to the Government

No. GAD-ADM0I/106/2022-08-GAD

Dated:13.06.2022

Copy to:

 Ministry of Electronics and Information Technology (MEITY), Government of India.

Copy also to:

- 1. All Financial Commissioners (Additional Chief Secretaries).
- 2. Director General of Police, J&K.
- 3. All Principal Secretaries to the Government.
- 4. Principal Secretary to the Lieutenant Governor.
- 5. Chief Executive Officer, Shri Amarnathji Shrine Board.
- 6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 7. All Commissioner/Secretaries to the Government.



- 8. Director General, J&K IMPARD.
- 9. Divisional Commissioner, Kashmir/Jammu.
- 10. Director, Information, J&K.
- 11. All Deputy Commissioners.
- 12. Director, Archives, Archaeology & Museums, J&K.
- 13. General Manager, Government Press, Jammu/Srinagar with the request to publish the notification in extra-ordinary Gazette .
- 14. Private Secretary to the Chief Secretary.
- 15. Private Secretary to the Advisor (B) to the Lieutenant Governor.
- 16. Private Secretary to the Principal Secretary to the Government, General Administration Department.

(Rohit Sharma), JKAS

Additional Secretary to the Government.